

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.82/MP/2025 along with IA No.7/2025

Subject : Petition under Section 79 of the Electricity Act read with Regulations 57 and 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023 seeking relaxation in implementing Regulation 24(2) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023 with respect to Unit 2 (350 MW) of Thermal Power Plant of the Petitioner at Sahajbahal, Jharsuguda in the State of Orissa.

Petitioner : JSW Energy (Utkal) Limited (JSWEUL)

Respondents : Grid Controller of India Limited and Ors.

Date of Hearing : **16.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Aman Anand, Advocate, JSWEUL
Shri Aman Dixit, Advocate, JSWEUL
Ms. Natasha Debroy, Advocate, JSWEUL
Shri Manish Sharma, JSWEUL
Shri Anurag Agarwal, JSWEUL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking relaxation in the implementation of Regulation 24 (2) of the IEGC Regulations, 2023 i.e., for the declaration of Commercial Operation Date without the enablement / implementation of Automatic Generation Control (AGC), and seeking extension of time for implementation of the same, in respect of Unit II (350 MW) of its Thermal Power Plant under Regulations 57 and 58 of the IEGC Regulations, 2023.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed as under:

- (a) Admit and issue notice to the Respondent(s), subject to just exceptions.
- (b) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, within two weeks.
- (c) IA No. 7/2025 filed for the urgent listing of the matter, having served its purpose, stands disposed of.

3. The Petition will be listed for the hearing on **11.2.2025**.

**By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)**